

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 42/2019-Customs (N.T./CAA/DRI)**

New Delhi, dated the 06<sup>th</sup> September, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s A. K. Associates, No. 33/34, Strotten Muthiah Mudali Street, SS Complex, 2 <sup>nd</sup> Floor, Sowcarpet, Chennai-600079 and Sh. Abhishek Jain, Proprietor, M/s A. K. Associates, S/o Sh. Kantilal Jain, Door No. 1, Church Road, 2 <sup>nd</sup> Floor, Vepery, Chennai-600007.	F. No. DRI/BZU/ S-IV/Enq-54 (Int- 01)/2018 dated 20.08.2019. (SCN No. 45/2019 DRI-BZU)	Principal Commissioner/ Commissioner of Customs (Chennai-VI), Custom House, Chennai. Principal Commissioner/ Commissioner of Customs, Bangalore City Customs, C. R. Building, Queens' Road, Bangalore.	Principal Commissioner/ Commissioner of Customs (Chennai-VI), Custom House, Chennai.
2.	M/s NTN Bearing India Private Limited, No. 86, Polyhose Towers, 2 <sup>nd</sup> Floor, Mount Road, Guindy, Chennai-600032 and Sh. Ramnath Shenoy, Executive Director, M/s NTN Bearing India Private Limited, No. 86, Polyhose Towers, 2 <sup>nd</sup> Floor, Mount Road,	F. No. DRI/CZU/ VIII/48/Enq-1/Int- 35/2017 dated 14.08.2019.	Commissioner of Customs (Chennai-II), Custom House, Chennai. Joint/Additional Commissioner of Customs, Air Cargo Complex, Meenambakkam, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

	Guindy, Chennai-600032			
3.	M/s Unik Traders, No. 140, Old Tharagupet, Bangalore-560053 and Sh. Asif Thara, Power of Attorney Holder, M/s Unik Traders, No. 140, Old Tharagupet, Bangalore-560053	F. No. DRI/CZU/ VIII/48/Enq-1/Int- 36/2018 dated 05.05.2019.	Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
4.	M/s Aum Green Resources Pvt. Ltd., 126, Railway Road, Bahadurgarh, Haryana and 11 others.	F. No. DRI/HQ- CI/50D/Int-11/ 2017-CI (Pt.) dated 28.08.2019.	Commissioner of Customs, Inland Container Depot- Patparganj, Delhi. Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Additional Commissioner of Customs, Port User Building, Adani Port, Mundra. Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-35/2019-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Bangalore and Chennai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
4. Deputy Director (CI), 'C-Cell', DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*